GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4570 ANSWERED ON:21.02.2014 CROP LOANS Singh Shri Ratan;Tudu Shri Laxman

Will the Minister of FINANCE be pleased to state:

(a) whether the Public Sector Banks are not extending/denying loans to farmers for Rabi and Kharif crops;

(b) if so, the details thereof along with the number of complaints received by the Government in this regard during the last three years and the current year, State/UTwise; and

(c) the remedial steps taken/being taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (c) With the objective of enhancing agricultural production and ensuring availability of adequate credit to the farmers, the Government of India has been setting increasing annual targets for flow of agricultural credit. The targets of Ioan disbursement to agriculture sector and actual achievement year-wise against the respective targets by the banks (including the public sector banks) have been continuously surpassing every year since 2004-05.

In addition, so as to provide credit to farmers at affordable rates, the Government of India has since 2006-07 been implementing the Interest Subvention Scheme under which short-term crop loans upto Rs. 3 lakhs are made available to farmers at an interest rate of 7% per annum alongwith an additional subvention of 3% to prompt payee farmers. The Kisan Credit Card(KCC) Scheme has also been revised to make it a smart-cum-debit card enabling farmers to access multiple delivery channels.

The Reserve Bank of India(RBI) has reported that whenever they receive complaints with regard to certain issues relating to agricultural credit, the same is taken up, at appropriate level, for redressal thereof. However, separate data on specific nature of complaints are not maintained.